

# **WEEKLY CAUSE LIST**

## **21.08.2017 to 24.08.2017**



**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 21-08-2017  
Time: 10.30 am

<b>Sl. No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel for Parties</b>	<b>Remarks</b>
1	Application No. 143 of 2016 (SZ)	<p><b>Suo motu</b></p> <p>Proceedings initiated based on the News Item Published in the "EaNadu" Newspaper Chennai Edition, dated 3.7.2016</p> <p><b>Vs</b></p> <p>The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Chennai and others</p>	<p>M/s. M.K Subramanian &amp; P.Velmani for R1 &amp; R3</p> <p>M/s. T.S.Rajamohan for R2</p> <p>M/s. H.Yasmeen Ali for R4 &amp; R5</p> <p>M/s. Surya prakash for R6</p> <p>M/s. E.Manoharan for R7</p> <p>M/s.Taurus Associates Kamalesh Kannan.S S.Sai Sathya Jith for R8</p>	For Report

			M/s.Delight Law Associates A.Jasper New Prabhu C.Sugumar, Venkatesan for R9	
2	Application No.157 of 2015(SZ)	B.Kamli, Annagaputhur, Chennai <b>Vs</b> The Secretary to the Government department Of Environment and Forests, Government of Tamil Nadu, Chennai and 4 others	M/s.Taurs Associates S.kamalesh Kannan S.Saisathya Jith <b>Counsel for Applicant</b>  M/s.M.K.Subramanian for R1,R2 &R4 M/s. Rita Chandrasekar for R3 M/s. P. Srinivas, N.K Ponraj & R.Purushothaman for R5	For filing Objections
3	Application No. 170 of 2016 (SZ)	Mahalakshmi Nagar, Rep. by its Secretary A P Jagadish, Pammal, Chennai <b>Vs</b> The Secretary to the Government, Department of Environment and Forests, Government of TamilNadu, Chennai and 4 others	M/s. Taurs Associates S.kamaleshkannan & S.Sai Sathya Jith <b>Counsel for Applicant</b>  M/s. M.K Subramanian & P.Velmani for R1& R4 M/s. E.Manoharan for R2 M/s.Rita Chandrasekar for R3 M/s. P. Srinivas, N.K Ponraj & R.Purushothaman for R5	For filing Objections
4	Application No.302 of 2013 (SZ) (THC) (WP No. 33102 of 2011 from High Court of Kerala)	The Edayar Resident's Association, Rep. by its Secretary, Muttahara Village, Thiruvananthapuram <b>Vs</b> Govt. of India, Rep. by Secretary for Environment and forests,	M/s. P. Pushparajan & V. Sreevatsan <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 Smt. Suvitha .A.S. for R2 to R5 & R19 M/s. Rema Smrithi for R6	For hearing

		Central Secretariat, New Delhi and 17 others	M/s. D.Kamatchi & V.Sithanan for R7 M/s.Shoban M.P, Puhazh G.P for R8,R9,R13 to R17	
5	Application No. 85 of 2015 (SZ) & M.A. Nos. 174 & 232 of 2016(SZ)	Dr. Lubna Sarwath, Banjara Hills, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 3 others	M/s. A. Yogeshwaran <b>Counsel for Applicant</b>  M/s. Yasmeen Ali for R1 M/s. D.Srinivasan for R2 M/s. T. Sai Krishnan for R3 & R4	For Arguments

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**COURT NO. 2, SZ WEEKLY CAUSE LIST of 21.08.2017 TO 24.08.2017**

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 22-08-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 77 of 2016(SZ)	Padma Kodali, Bellary District, Karnataka State. <b>Vs</b> Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others	M/s. M.Vijayalakshmi, S.Kalaivani, L.Faridha <b>Counsel for Applicant</b>  M/s. R.Thirunavukarasu & M. Swarnalatha for R1 Mr. Devraj Ashok for R2 Mrs. Me. Sarashwathy for R3 Mr. D.S. Ekambaram for R4 Mr. K.Venkatasubramani for R5	For Objection
2	Application No.141 of 2017 (SZ)	K.Periasamy, Thuraiyur Taluk, Trichy <b>Vs</b> The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 4 others	M/s. Dhalapathy Vignesh Kumar  Ashwin Premsundar <b>Counsel for Applicant</b>	For Admission
3	Application No. 51 of 2015 (SZ)	V. Manickam, Koothampalayam, Namakkal District  <b>Vs</b>  The Secretary,	M/s S. Arunachalam Associates R.Balaji, J.Josephine, Saranya,& G.Alagesan <b>Counsel for Applicant</b>  Smt. Yasmeen Ali for R1 & R3	For Arguments

		TNPCB, Chennai and 5 others	M/s E.Manoharan for R2,R4 M/s. M.K.Subramanian & P.Velmani for R5 Mr.S.Diwakar for R6	
4	Appeal No. 105 of 2016 (SZ)	Dr. Lenin Dhanisetty, Nellore Dist. Andhra Pradesh.  <b>Vs.</b> Union of India MoEF and CC, New Delhi and 2 others	M/s. Ritwick Dutta, Rahul Choudhary & Stanly Hebzon Singh <b>Counsel for Appellant</b>  Mr.G.M.Syed Nurullah Sheriff for R1 Mr.T.Sai Krishnan for R2 Mr. Bahrat Chakaravarthy for R3	For Arguments

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**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 23-08-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 225 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 <b>Vs</b> The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 8 others	Mr. K.Mageshwaran <b>Counsel for Applicant</b>  M/s. M.K.Subramanian M.Santhanaraman & P.Velmani for R1 to R5 ,R7 Mr. Azhagam Perumal for R6 & R8 Mr.R.Parthasarathy for R9	For hearing
2	Application No.143 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai <b>Vs</b> The Director, Directorate of School Education, Chennai and 4 others	M/s. K.Mageshwaran <b>Counsel for Applicant</b>	For Admission
3	Application No. 215 of 2016 (SZ)	Guntu Boyina Kumar Kommadi, Visakhapatnam – 48 <b>Vs</b> The State of Andhra Pradesh	M/s.Madhurai Donti Reddy Basu. K.Balaiyanantham <b>Counsel for Applicant</b>	For Arguments

		Rep., by its Secretary, Revenue Department, Secretariat, Hyderabad and 3 others	Mrs.H.Yasmeen Ali for R1 to R4	
4	Appeal No. 145 of 2016 (SZ)	Suresh K.B, Paingarapally, Mulanthuruthy Village, Eranakulam – 682 314 <b>Vs</b> The State of Kerala, Rep., by its Secretary Department of Environment and Climate Change Secretariat, Thiruvananthapuram, Kerala – 695 001 and 5 others	Mr.Harish Vasudevan <b>Counsel for Appellant</b>  M/s. A.S.Suvitha for R1,R3,R4 M/s. Vidyalakshmi Vipin for R2 & R6 Mr.P.M.Ziraj For R5	For hearing
5	Appeal.No.57 of 2017 (SZ)	K.Kirubanathan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi <b>Counsel for Appellant</b>	For Admission
6	Appeal.No.58 of 2017 (SZ)	K.Kirubanathan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi <b>Counsel for Appellant</b>	For Admission

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**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 23-08-2017

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.101 of 2017(SZ) & M.A.No.40 of 2017(SZ) <b>IN</b> Application No. 273 of 2016(SZ)	Sri.B.Harsha Vardhan Hyderabad, Telangana <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others	M/s.Sanjay Upadhyay, Kamalesh Kannan.S, S.Sai Sathya Jith, Mridula Vijai Raghavan, Thejesh Jagadish <b>Counsel for Applicant</b>  Mr.M.R.Gokul Krishnan for R1  M/s. H.Yasmeen Ali for R2, R3  M/s.R.Parthasarathy, Rahul Balaji, Madhan Babu, Vishnu Mohan for R4	To appoint an independent committee
	Application No. 273 of 2016(SZ)	Sri. B.Harsha Vardhan Hyderabad, Telangana <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others	M/s.Sanjay Upadhyay, Kamalesh Kannan.S, S.Sai Sathya Jith, Mridula Vijai Raghavan, Thejesh Jagadish <b>Counsel for Applicant</b> Mr.M.R.Gokul Krishnan for R1  M/s. H.Yasmeen Ali for R2, R3  M/s.R.Parthasarathy, Rahul Balaji, Madhan Babu, Vishnu Mohan for R4	For filing Affidavit

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**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 24-08-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 51 of 2016(SZ)	<b>Suo motu</b> Application News item Published in the Times of India Chennai Edition dated 7.3.2016 (Dumping building debris behind Pallikaranai Marsh land) <b>Vs</b> The Principal Secretary to the Government, Dept. of Environment and Forests, Chennai and 8 others	M/s. M.K Subramanian and P.Velmani for R1,R2 Mr. Azhagamperumal for R3 Mr. Suryaprakash for R4 Mr. Janakiraman for R5 M/s.S.Seralathan & K.R.Swaminathan for R6 M/s. E.Manoharan for R7,R8 & R9	For Report
2	Application No. 83 of 2014 (SZ)	V. Meghanathan, Nanmangalam, Chennai <b>Vs</b> The Chief Secretary, Govt. of Tamil Nadu, Chennai-9 and 13 others	M/s. A. Swamynathan, Kamalesh Kannan <b>Counsel for the Applicant</b> M/s. E.Manoharan for R1, R3 and R7 M/s M.K. Subramanian P.Velmani for R2, R4, R5,R8 to R11 Sri. R. Suryaprakash for R6 Smt. Yasmeen Ali for R13 Smt. M.Sumathi for R14	For Rejoinder
3	M.A.No. 87 of 2017(SZ) <b>IN</b>	Pooja Kumar Besant nagar Chennai	Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh	For Impleading

<p>Application No. 23 of 2017 (SZ)</p>	<p><b>Vs</b> Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p>	<p><b>Counsel for Applicant</b> Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan &amp; P.Velmani for R2 &amp; R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4</p>	
<p>M.A.No 52 of 2017(SZ) <b>IN</b> Application No. 23 of 2017 (SZ)</p>	<p>Pooja Kumar Besant nagar Chennai <b>Vs</b> Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p>	<p>Ritwick Dutta, Rahul Chowdry &amp; Stanley Hebzon Singh <b>Counsel for Applicant</b> Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan &amp; P.Velmani for R2 &amp; R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4</p>	<p>For Interim order</p>
<p>Application No. 23 of 2017 (SZ)</p>	<p>Pooja Kumar Besant nagar Chennai <b>Vs</b> Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p>	<p>Ritwick Dutta, Rahul Chowdry &amp; Stanley Hebzon Singh <b>Counsel for Applicant</b> Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan &amp; P.Velmani for R2 &amp; R5 Mrs.Rita Chandrasekar for R3 M/s.Abdul Saleem Saravanan Vidhyalakshmi for R4</p>	<p>Reply of R1,R2 &amp; R5</p>

4	Application No.165 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai <b>Vs</b> The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others	M/s. K.Mageshwaran <b>Counsel for Applicant</b>	For Admission
5	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanagar Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru <b>Vs</b> Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others	M/s.Clifton D'Rozario & Maitreyi Krishnan <b>Counsel for Applicant</b>  Mr.Poovayya & Co for R1 Mrs.Me.Sarashwathy for R2 Mr.Devaraj Ashok for R3 & R4	For Arguments
6	Appeal No 43 of 2015 (SZ)	M.Rajendran Musiri, Trichy. <b>Vs</b> The Union of India NewDelhi and 2 Others	M.Rajendran <b>Party in Person</b> Mr. Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R3	For Arguments
7	Appeal No. 103 of 2013 (SZ)	M/s. DLF Ltd, Bangalore. <b>Vs</b> The Chairman, KSPCB, Bangalore & others	M/s.Dua Associates <b>Counsel for Appellant</b>  Mr.M.R. Gokul Krishnan for R1	For hearing

8	Appeal No.27 of 2015 (SZ)	Sudhakar Hegde, Bangalore and another <b>Vs</b> State – Level Environment Impact Assessment Authority, Rep. by its Member Secretary, Bangalore and others	M/s. Clifton D' Rozario, Maitreyi Krishnan, RaghuPathi, S.Sunil Dutt Yadav & Nimisha Kumar <b>Counsel for Appellant</b> Mr.Devaraj Ashok for R1,R4 Mr.M.R Gokul Krishnan for R2 Mrs. Anandha Valli for R3	For Arguments
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**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

**This Case will be heard after the Completion of Court No.1**

**Hon'ble Shri Justice M.S. Nambiar**  
Judicial Member

**Date: 24-08-2017**

**Hon'ble Shri P.S. Rao**  
Expert Member

<b>Sl. No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel for Parties</b>	<b>Remarks</b>
1	Review. Application No.11 of 2017 <b>IN</b> Appeal No. 133 of 2016(SZ)	Pattencheru Enviro Tech Limited, Rep. by its Whole Time Director Mr. B.V. Ramanamurthy, Patancheru <b>Vs</b>  Telangana State Pollution Control Board, Rep. by its Member Secretary, Medak District and another	M/s. V.Lakshmikumaran, Sridharan, R.Parthasarathy, Raghavan Ramabadran, V.Panchanathan Varun Chablani, Sweta Giridar, Sai Prashanth, Sumitha Krishnan, Santhana Gopalan, G.Swarupa & A.Lawrence <b>Counsel for Appellant</b>  M/s. T.Sai Krishnan for R1 & R2	For Reply

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